

WA No. 36 of 2012

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this appeal along with WA No. 6 of 2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

Crl Appeal No. 4 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Smti S Bhattacharjee,
counsel for the appellant. List after two weeks for
hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

Crl Appeal No. 5 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Crl. Appeal along with Crl. Appeal No. 4 of
2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

Crl Appeal No. 6 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Crl. Appeal along with Crl. Appeal No. 4 of
2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

Crl Appeal No. 7 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Crl. Appeal along with Crl. Appeal No. 4 of
2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

Crl Appeal No. 8 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Crl. Appeal along with Crl. Appeal No. 4 of
2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

Crl Appeal No. 9 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Crl. Appeal along with Crl. Appeal No. 4 of
2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

Crl MC No. 53 of 2013
IN Crl Appeal No. 4 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Crl. Misc. Case along with Crl. Appeal No.
4 of 2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

MC No. 112 of 2013
IN WA No. 6 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 6 of 2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

MC No. 306 of 2013
IN WA No. 33 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 33 of 2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

MC No. 352 of 2012
IN WA No. 23 of 2012

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 23 of 2012.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

MC No. 452 of 2013
IN WA No. 35 of 2012

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 35 of 2012.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

MC No. 454 of 2012
IN WA No. 36 of 2012

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 36 of 2012.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

PIL No. 3 of 2010

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None present for the petitioner.

Shri ND Chullai, Senior GA, present for the State
respondents.

Adjourned at the request of Shri ND Chullai, Senior
GA, for the appellant. List after two weeks.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

WA No. 2 of 2008
IN WP(C) No. 271 of 2004

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri HS Thangkhiew, Senior Advocate, assisted by
Shri L Khyriem, Advocate, present for the appellants.

Shri VGK Kynta, Senior Advocate, present for
respondents No. 1 to 5.

Ms P Yadav, Advocate, present for respondent No.
6.

Shri KS Kynjing, Senior Advocate, assisted by Shri
H Kharmih, Advocate, present for respondent No. 7.

Heard arguments.

Judgment reserved.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

WA No. 6 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Dr. BP Todi, Addl. Advocate General, present for the
appellants.

Shri K Paul, Advocate, present for the respondent.

Due to the hearing of WA No. 2 of 2008, this matter
could not be taken up.

List on 23.04.2014 for hearing along with the
connected matter.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

WA No. 20 of 2012

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri R Choudhury, Advocate, present for the
appellant.

Shri ND Chullai, Senior GA, present for the State
respondents.

Respondents No. 4 and 5 are treated sufficiently
served with the notices, but no one has turned up on
their behalf.

List this appeal for hearing after two weeks.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

WA No. 23 of 2012
IN WP(C) No. 369 of 2011

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Ms R Dutta, counsel for
the appellant. List along with connected matter after two
weeks for hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

WA No. 33 of 2013
IN WP(C)No. 312 of 2011

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Smti S Bhattacharjee, Advocate, present for the
appellants.

Respondent is sufficiently served with the notice,
but no one has turned up on his behalf.

List this appeal for hearing after three weeks.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

WA No. 35 of 2012

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this appeal along with WA No. 6 of 2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

WP(C) No. 187 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri S Choudhury,
counsel for the respondents. List after two weeks for final
hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14

WP(C) No. 38 of 2013

26.03.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None present for the petitioner even today.

Shri ND Chullai, Senior GA, present for the State
respondents No. 1 and 2.

Registry has endorsed that notice has been issued
to the petitioner after record is received from the Gauhati
High Court.

List in the next week.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
26.03.14